

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1731 OF 2018

IN

IA NO. 1726 OF 2018

IN

APPEAL NO. 90 OF 2018 & IA NO. 364 OF 2018

Dated: 4th December, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Damodar Valley Corporation

Versus

Central Electricity Regulatory Commission & Ors.

.... **Appellant(s)**

.... **Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Venkatesh

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Mr. Divyanshu Bhatt for R-2

ORDER

Issue notice on IA No. 1731 of 2018 (*Appl. for Urgent Listing*) and IA No. 1726 of 2018 (*Appl. for Interim directions*) returnable on 07.12.2018. In addition, Dasti is also permitted.

Post this matter on **07.12.2018** on the request of the learned counsel appearing for the Appellant to enable him to take necessary instructions and make his submissions on the reply filed by the Respondent No. 2, if any.

(Ravindra Kumar Verma)
Technical Member

bn/kt

(Justice N. K. Patil)
Judicial Member